

account-holders in each country;

(b) the estimated number of Indian account-holders in each country;

(c) whether the money so deposited in foreign countries has shown a rise in the last three years; if so, the extent of the rise;

(d) whether Government's policy is to unearth all such accounts and save severe damage to Indian economy by discouraging and eliminating such deposits; and

(e) if so, how such unaccounted money is proposed to be brought out and what preventive measures are being taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c). No estimates of unaccounted Indian money in foreign banks are available.

(d) to (e). Maintenance of accounts in banks abroad by persons resident in India without the permission of the Reserve Bank of India is a contravention of the provisions of the FERA, 1973. As and when any such case comes to notice, necessary action in accordance with law is taken.

Law Commission's Report on Gramin Nyayalay

7498. SHRI GUMAN MAL LODHA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government have received the Law Commission's report regarding setting up of Gramin Nyayalay; and

(b) if so, whether Government propose to bring a legislation for that purpose?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) the Government have decided to incorporate the salient features of the Gram Nyayalayas in the Nyaya Panchayat Institution proposed to be set up under the Panchayati Raj System, to the extent it is possible.

Persons Employed in NALCO

7499. SHRI SAMARENDRA KUNDU: Will the Minister of STEEL AND MINES be pleased to state:

(a) the total number of persons employed in different categories by the National Aluminium Company Limited (NALCO) in Orissa;

(b) whether the people living in and around NALCO Nagar and most of whose land was acquired with the assurance of job are agitated over non-provision of jobs in the NALCO; and

(c) if so, the action taken/proposed to be taken to implement the assurances?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) The total number of person employed in different categories by the National Aluminium Company Limited (NALCO) in Orissa as on 31.3.1000 is as under:

<i>Total No. of Employees</i>	<i>Scheduled Caste</i>	<i>Scheduled Tribe</i>	<i>Persons whose land was taken over by NALCO partly or wholly</i>
5287	892	924	1093